

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4233  
ANSWERED ON:20.04.2015  
VENTURE CAPITAL FUND FOR STS  
Meena Shri Harish Chandra

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government is considering to launch a venture capital fund, exclusively for budding and existing entrepreneurs from Scheduled Tribe (ST) communities by giving them more opportunities to enter in business line;
- (b) if so, the details thereof; and
- (c) the details of steps taken or proposed to be taken by the Government for encouraging ST communities for becoming entrepreneurs in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a) & (b): No such proposal is under consideration in the Ministry.
- (c): National Scheduled Tribes Finance and Development Corporation (NSTFDC) a public sector undertaking under Ministry of Tribal Affairs is engaged in promoting entrepreneurial development amongst Scheduled Tribes. This Corporation provides concessional financial assistance to individuals or groups of STs for undertaking self-employment and income generation activities through its channelizing agencies.